| I | Annexure-4 | | | | | | | | | | | | | |
|--|------------|------------------|---------------------------|-----------------|---------------------------|----------|------------------------|-------------------------|----------|-----------|------------|-----------|--------------------|--------|
| Name of the corporate debtor: Transport Solutions India Private Limited Date of commencement of CIRP: 02-03-2022 List of creditors as on: 16-04-202 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| Г | | | | | | | | | Amount | Amount | Amount of | | | |
| | šl. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | of | of any | claim not | Amount of claim | 1 '1 |
| ľ | lo. | | | | | | | | | contingen | | | under verification | if any |
| L | | | | | | | | | | t claim | dues, that | | | |
| | | Date of | | | | | Amount | | % of | | | | | |
| | | | Amount claimed | Total amount of | Nature of | covered | Whether related party? | Voting | | ļ . | | | | |
| | | | receipt | Amount claimed | claim admitted | claim | by | whiether related party: | share in | | | | | |
| | | | | | | guarante | | CoC | | | | | | |
| | 1 | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| | | Total | | | | | | | | | | | | |